

Central Administrative Tribunal
Calcutta Bench

OA No.179/97

3-1-2003

Present : Hon'ble Mr.S. Biswas, Member(A)
Hon'ble Mr.A. Sathath Khan, Member(J)

Prafulla Kr.Roy & another

-Vs-

E. Rly

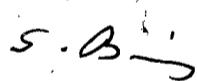
For the applicant : None

For the respondent : Ms. R. Basu, Counsel

ORDER

A
perusal of the minutes in this case shows that
neither the applicants, nor their counsel had appeared on past
several occasions. Today also when the matter was called,
neither the applicants nor their counsel appeared. However, the
learned counsel for the respondent is present. In view of the
continued absence of the applicants and their counsel, the
matter is dismissed for default.


Member(J)


Member(A)